

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:331

ANSWERED ON:16.12.2014

AGRICULTURAL SCHEMES

Patil Shri Kapil Moreshwar;S.R. Shri Vijay Kumar

**Will the Minister of AGRICULTURE be pleased to state:**

(a) the details of the various agricultural schemes being implemented in various States, State-wise;

(b) whether the Government has set up a monitoring mechanism for periodical review of the said schemes and if so, the details of the outcome thereon;

(c) the details of the funds sanctioned and released by the Government to various States and the details of funds utilized by the States under the schemes during the last three years and the current year, State-wise; and

(d) whether any case of misappropriation and diversion of the allocated funds have been received by the Government and if so, the details thereof along with the action taken by the Government thereon?

**Answer**

MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 331 DUE FOR REPLY ON 16TH DECEMBER, 2014.

(a) to (c): State-wise details of agricultural schemes of Department of Agriculture & Cooperation being implemented in the States along with funds allocated, released and utilized during the last three years and the current year is given in the Annexure. The implementation of the schemes is reviewed from time to time by the Department of Agriculture & Cooperation. The deficiencies identified in the implementation of the schemes are taken up with the State Governments concerned for remedial action.

(d): No case of misappropriation/diversion of funds has come to the notice of the Government.